

C.C.A. No. 93/02

07/1261ⁱⁿ/01

07.11.2002

Hon. Mr. Justice R.R.K. Tripathi, J.C.
Hon. Maj Gen K.K. Srivastava AM

Shri S.K. Bahadur brief holder to
K.K. Tripathi
Shri ~~K.K. Srivastava~~ Counsel for the applicant
submits that this Contempt has been rendered
infructuous and it may be dismissed as such.
The Contempt Application is accordingly dismissed
as infructuous. Notices are discharged. No cost.


AM.


J.C.

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